

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The State-wise subscriptions to the National Defence Gold Bonds 1960, received upto the 23rd April, 1966, are:

State	Gold tendered in Kilogrammes
Andhra Pradesh	993
Assam	11
Bihar	51
Gujarat	1,108
Jammu & Kashmir	8
Kerala	260
Madhya Pradesh	207
Madras	1,860
Maharashtra	5,948
Mysore	118
Orissa	73
Punjab	246
Rajasthan	175
Uttar Pradesh	338
West Bengal	470
Delhi	264
Goa	10
Pondicherry	11
TOTAL	12,151

(b) Although the response has not been upto the expectation, it has not been unsatisfactory.

D.V.C. Power Rate

**4841. Shri Mohammad Elias:
Shri S. M. Banerjee:
Dr. Ranen Sen:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Gov-

ernment have constituted a Committee to look into the question of power rate increase by the Damodar Valley Corporation on the objections of the two State Governments of Bihar and West Bengal, who are the consumers of the D.V.C. Power;

(b) how an impartial review can be made by the Committee which includes the representatives of the State Governments, which have direct interest in the matter; and

(c) whether Damodar Valley Corporation is not competent enough to design its policy and if so, under which provisions of the law the above Committee has been formed by the Central Government?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes.

(b). The Government considered the inclusion of representatives of the two State Governments as essential for a correct and proper understanding of their viewpoints and that such inclusion would not stand in the way of the Committee reaching objective and reasonable conclusions.

(c) The Committee was constituted with the concurrence of DVC and the participating State Governments with a view to facilitating an agreed solution. The provisions of the DVC Act do not preclude such a course.

L.I.C. Advances for Housing Schemes

4842. Shri Daljit Singh: Will the Minister of Works, Housing and Urban Development be pleased to state the amount advanced by the Life Insurance Corporation for Housing Schemes under the Low and Middle Income Group Housing Schemes in Punjab during the years 1965 and 1966 so far?

The Minister of Works, Housing and Urban Development (Shri Mohr Chand Khanna): In 1964-65, Rs. 182.04 lakhs; for the Low Income Group Housing Scheme and Rs. 13.50 lakhs for the Middle Income Group Housing Scheme.